

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 147 of 2020**

**In the matter of:**

**Sheesh Mahal Inns and Hotels  
Pvt. Ltd. & Anr.**

**....Appellants**

**Vs.**

**Registrar of Companies,  
Delhi & Anr.**

**....Respondents**

**Present**

**For Appellants: Ms. Amrita Sarkar, Advocate.**

**For Respondents: Mr. Kamal Kant Jha & Mr. Ravi Singh, Advocates.  
Mr. Puneet Rai, Sr. & Jr. Standing Counsel for Income  
Tax Dept.  
Ms. Adeeba Mujahid, Jr. Standing Tax Dept.**

**ORDER**  
**(Virtual Mode)**

**16.04.2021:** Heard Learned Counsel for the Appellant.

Learned Counsel for Respondent Nos. 1 & 2 will reply on next date of hearing.

Some time is given to the Learned Counsel for the Appellant by way of the Reply to the submissions made by Respondent Nos. 1 & 2.

List this matter as '**Part Heard**' on **21<sup>st</sup> May, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*Sim/nn*